THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DFPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) Two Pakistanis and an Indian were arrested in Amritsar district on 25th April 1971 while trying to cross over to Pakistan. Some incriminating documents were recovered from them.

(b) The investigation of the case is in progress.

Collaboration of Indian Technicians in setting up of a Satellite for TV Programme

- *830. DR. MELKOTE: Will the Minister of ATOMIC ENERGY be pleased to refer to the reply given to Starred Question No. 236 on 2nd June, 1971 regarding T.V. Programme through satellite and state:
- (a) whether it has been found feasible to put the satellite within the effective operational view of India with the parabolic antenna pointed towards the centre of India:
- (b) the extent of cost to be borne by the Government of India; and
- (c) whether Indian technicians would also collaborate in the project?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY. MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

- (b) India will bear the cost of ground segment, including community T. V. Sets, transmit and receive earth stations and programming centres for the Satellite Instructional Television Experiment (SITE). This is estimated to cost about Rs. 6 crores.
- (c) Yes, Sir. The full responsibility for programming and the ground segment of the experiment will be Indian. Indians are also associated with the NASA units responsible for the building of the spacecraft.

Disturbances in Mysore over Presentration of Mahajan Commission Report in Parliament

- *835. SHRI N. K. SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether a large scale destruction of property including Posts and Telegraphs offices. Railways and other Central Government offices, took place in Mysore after the presentation of the Mahajan Commission Report in Parliament; and
- (b) if so, the total amount of loss due to these incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) and (b). According to the available information the damage to Central Government property in incidents of violence in Mysore State in the latter half of December, 1970 was of the order of Rs. 1,11,200.

Production of Natural Rubber

- *837. SHRIMATI BHARGAVI THAN-KAPPAN: Will the Minister of FOREIGN TRADE be pleased to state:
- (a) whether Government have made any estimate with regard to the production of natural rubber this year:
- (b) if so, how much of it can be utilized for export purposes; and
- (c) what would be the import content of natural rubber this year?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) and (b). The estimated production of natural rubber for 1971-72 is 1,00,000 tonnes. It is too early to estimate likely exports. However possibilities of exports are being explored.

(c) Import of natural rubber will not be allowed.

Investigation into Availability of Potassium Chlorites in West Bengal, Bihar and Kerala

- *839. SHRI PRIYA RANJAN DAS MUNSI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Central Bureau of Investigation was authorised to conduct in-

vestigation into the sources with regard to easy availability of potassium chlorites and other raw materials of explosive bombs in West Bengal, Bihar and Kerala;

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- (b) if so, the outcome of the investigation and the persons who stock such materials; and
- (c) if the reply to part (a) above be in the negative; whether Government propose to hold such an investigation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) to (c). In the context of the large scale use of illicity manufactured bombs and explosives by anti-social and other extremist elements in certain parts of the country, a team of senior police officers in conjunction with the Bureau of Police Research and Development and the Central Bureau of Investigation have been continuously engaged in study of this problem-including that of the illicit manufacture, sale, possession etc. of arms, ammunition and explosives. In the light of the findings, as and when made, suitable remedial and preventive measures are taken to eliminate loopholes in the arrangements for the production, sale and distribution of these items-including explosive substances.

Conference of Chief Secretaries of States on Unemployment

3455. SHRI TEJA SINGH SWATAN-TRA: Will the PRIME MINISTER be pleased to state:

- (a) the recommendations of conference of Chief Secretaries of States, Union Territories and Secretaries of Government of India held in June, 1970, on the problems of unemployment and training grammes :
- (b) the recommendations which have been accepted by Union Government and time by which they are expected to be implemented;
- (c) the recommendations/decisions connection with industrialisation of industrially backward districts of Sangrur and Bhatinda in Punjab State; and
- (d) the central assistance in these cases offered to the Punjab Government?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) and (b). A conference of Chief Secretaries of all States and Union Territories was held on 26th and 27th June, 1970, at New Delhi. The Conference discussed various measures including training Schemes to tackle the problem of unemployment. It was agreed that high priority would be given to the implementation of these schemes. A list of the main schemes, which were discussed. is enclosed. Implementation of these schemes has commenced during 1970-7! and will continue through the Fourth Plan period.

Written Answers

(c) and (d). Government have selected about 200 districts in the country including Bhatinda, Gurdaspur, Hoshiaspur and Sangrur in Puniab State which are considered to be industrially backward districts. Public financial institutions will offer concessions such as lower rate of interest, longer period of repayment, extended time for the first instalment of repayment and reduction in service charges, and these concessions are expected to accelerate the industrial development in these districts. Some of the districts, including Hoshiarpur in Panjab State, have also been selected for 10% Central grant on total fixed capital investment upto Rs. 50 lakhs for new industries started to such districts.

Statement

- 1. Organisation of small farmers schemes and rural works programme.
- 2. Agro-service centres.
- 3. Agricultural credit.
- 4. Dry farming.
- 5. Development of rural markets. feeder roads etc.
- 6. Development of small scale industries and ancillaries.
- 7. Expansion/re-orientation of training programme.
- 8. Career advising and vocational guidance.
- 9. State machinery for employment and manpower administration.